Annexure 4

Name of the corporate debtor: MIR REALTORS PRIVATE LIMITED Date of commencement of CIRP:18 -December-2021

List of creditors: Pursuant to claims received and updated as on 30th March, 2023
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| S.No | Name of creditor | Identificati on No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent | Amount of any mutual dues, | Amount of claim not | Amount of claim | Remarks, if any |
|------|---------------------|------------------------|------------------------------|-------------------|---------------------------|-----------------|-----------------------------|------------------------------|--------------------------|----------------------|----------------------------|---------------------|-----------------------|------------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | claim | that may be set- off | admitted | under verification | Remarks, ii aliy |
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